GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT OF COMMERCE

LOK SABHA UNSTARRED QUESTION NO. 2683 ANSWERED ON 16/12/2025

STATUS AND PERFORMANCE OF SPECIAL ECONOMIC ZONES

2683. SHRI APPALANAIDU KALISETTI:

DR. BYREDDY SHABARI:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the total number of SEZs in the country, including the number of formally approved, notified, operational and non-operational SEZs, State-wise;
- (b) the details of land allocated versus land utilised, approved versus actual investments, approved versus actual employment and export targets versus actual exports from SEZs over the past five years, State-wise;
- (c) the number of SEZs that have remained non-operational or under-utilised (less than 50% capacity utilisation) for more than five years and whether the Government has conducted any formal review or assessment of the reasons for such under performance;
- (d) whether the Government proposes to revamp, repurpose or denotify underperforming SEZs to align with emerging sectors such as electronics, renewable energy, semiconductors and green manufacturing and if so, the details thereof; and
- (e) the timeline for implementation of such policy reforms, including the proposed amendments to the SEZ Act, 2005 or other enabling legislation?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्यमंत्री (श्री जितिन प्रसाद) THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JITIN PRASADA)

- (a) The State/Union Territory (UT)-wise details of the number of Special Economic Zones (SEZs) formally approved, notified, operational and non-operational are at **Annexure-I.**
- (b) The State/UT-wise and year-wise details of land area notified, land area utilised, investment, employment and exports from SEZs during the last five years are at **Annexure-II.**
- (c) The Zone-wise number of SEZs that have remained non-operational or under-utilized for more than five years is at **Annexure-III**.

The time taken in operationalizing the SEZs could be due to several reasons including time taken for getting approvals from the Statutory/State Government bodies, adverse business climate due to shifts in global economic scenario, changes in fiscal incentives, etc. Under the overall supervision of the Department of Commerce, the office of the respective Development Commissioners review the status of all SEZs under their jurisdictions and engage with the concerned State Governments and Developers on a regular basis to provide necessary facilitation, as and when required.

(d) & (e) With a view to ensure the effectiveness of the SEZs and their alignment with emerging sectors, the Government undertakes various measures from time to time to remove operational challenges in SEZs in consultation with different stakeholders. Such measures or reforms including policy initiatives are a continuous process and inherent in the administration of SEZs. So far as de-notification is concerned, it is undertaken as per the extant provisions under the SEZ Act and Rules.

Annexure-I as mentioned in Part (a) in answer to the Lok Sabha Unstarred Question No. 2683 for $16^{\rm th}$ December, 2025

States/UTs	Formally Approved	Total Notified SEZs	Total Operational SEZs	Non-Operational SEZs
Andhra Pradesh	35	30	25	5
Arunachal Pradesh	1	1	0	1
Bihar	2	2	0	2
Chandigarh	2	2	2	0
Chhattisgarh	3	2	1	1
Delhi	2	0	0	0
Goa	7	3	0	3
Gujarat	31	27	22	5
Haryana	25	22	8	14
Jharkhand	2	2	1	1
Karnataka	61	50	38	12
Kerala	24	20	19	1
Madhya Pradesh	13	8	6	2
Maharashtra	47	41	36	5
Manipur	1	1	0	1
Nagaland	2	2	0	2
Odisha	7	5	5	0
Puducherry	1	0	0	0
Punjab	5	3	3	0
Rajasthan	7	6	3	3
Sikkim	1	0	0	0
Tamil Nadu	60	58	49	9
Telangana	58	53	37	16
Tripura	1	1	0	1
Uttar Pradesh	26	23	14	9
West Bengal	10	8	7	1
Grand Total	434	370	276	94

Annexure-II as mentioned in Part (b) in answer to the Lok Sabha Unstarred Question No. 2683 for $16^{\rm th}$ December, 2025

State/UT-wise details of land area notified and utilized during last five years (in Hectare)					
States/UTs	Total Notified Area	Total operational SEZ Area			
Andhra Pradesh	167.12	0.00			
Bihar	101.782	0.000			
Haryana	59.94	0.00			
Karnataka	8.02	4.99			
Maharashtra	53.41	2.10			
Tamil Nadu	282.32	42.04			
Telangana	89.41	28.92			
Total	762.00	78.04			

Year-wise and State/UT-wise details of Exports made from SEZs during the last 5 years								
	(₹ in Crore)							
S. No.	State	2020-21	2021-22	2022-23	2023-24	2024-25		
1	Andhra Pradesh	28112	31029	40420	44984	55247		
2	Chandigarh	2575	2605	3022	3200	3085		
3	Chhattisgarh	0	0	0	0	0		
4	Gujarat	137229	239190	335836	310283	332892		
5	Haryana	25030	25907	32740	36774	43199		
6	Jharkhand	0	0	364	6326	6856		
7	Karnataka	132110	167311	218773	228952	248839		
8	Kerala	19279	21972	21501	25774	28800		
9	Madhya Pradesh	11176	12571	12859	16027	14847		
10	Maharashtra	138789	160052	186787	210756	224251		
11	Odisha	13454	26367	27166	31332	29695		
12	Punjab	1845	2127	2685	3132	2361		
13	Rajasthan	3534	4578	5507	7141	13636		

14	Tamil Nadu	116844	136329	172580	177930	203304
15	Telangana	84696	105524	140373	178086	173701
16	Uttar Pradesh	26580	33015	39836	47704	51138
17	West Bengal	18272	22169	23129	26817	31820
	Total	759524	990747	1263578	1355220	1463669

Year-wise and State/UT-wise details of Investment in SEZs during the last 5 years							
(₹ in Crore)							
S. No.	States/UTs	2020-21	2021-22	2022-23	2023-24	2024-25	
1	Andhra Pradesh	31174	39470	41738	42363	42742	
2	Chandigarh	398	438	552	513	530	
3	Chhattisgarh	1635	1635	1635	1635	1635	
4	Goa	297	0	0	0	0	
5	Gujarat	208067	219565	223398	209204	265120	
6	Haryana	14319	14287	14616	15579	16858	
7	Jharkhand	0	0	0	13622	13676	
8	Karnataka	104489	105911	106650	107159	108776	
9	Kerala	17034	17192	17984	18020	18020	
10	Madhya Pradesh	7291	7350	7612	7658	7724	
11	Maharashtra	72235	75571	79718	88520	90301	
12	Odisha	20434	20444	20444	20444	22829	
13	Punjab	940	961	983	1022	662	
14	Rajasthan	2315	2505	2611	2899	2978	
15	Tamil Nadu	66157	64903	54908	77439	72041	
16	Telangana	42658	48100	52610	60540	76587	
17	Uttar Pradesh	22105	24408	27759	33760	34191	
18	West Bengal	5951	6966	6966	6966	7521	
	Total 617499 649705 660184 707342 782192						

Note: Calculated on cumulative basis.

Year-wise and State/UT-wise details of Employment in SEZs during the last 5 years							
(In No. of person)							
SI. No.	States/UTs	2020-21	2021-22	2022-23	2023-24	2024-25	
1	Andhra Pradesh	70121	75907	78866	79831	79523	
2	Chandigarh	7883	8972	10784	9475	8562	
3	Chhattisgarh	6	6	6	6	6	
4	Goa	0	0	0	0	0	
5	Gujarat	96689	105922	112899	126658	174545	
6	Haryana	135092	150482	178413	182783	198668	
7	Jharkhand	0	0	0	79	69	
8	Karnataka	374890	398580	401232	424497	424715	
9	Kerala	79294	82640	86484	89189	89106	
10	Madhya Pradesh	27354	31127	36401	35955	35316	
11	Maharashtra	474690	560052	589971	635373	643898	
12	Odisha	8261	8222	13538	14513	13133	
13	Punjab	8187	9545	12079	11216	11801	
14	Rajasthan	22341	23402	24581	35469	48886	
15	Tamil Nadu	479674	523807	591517	728493	607812	
16	Telangana	362797	469781	500415	538714	527246	
17	Uttar Pradesh	137480	161712	184871	196662	223306	
18	West Bengal	73377	86023	73555	85191	91301	
	Total 2358136 2696180 2895612 3194104 3177893						

Note: Calculated on cumulative basis.

Annexure-III as mentioned in Part (c) in answer to the Lok Sabha Unstarred Question No. 2683 for 16th December, 2025

S. No.	Name of the Zonal SEZs	Number of non-operational or under-utilised* SEZs for more than 5 years
1.	Cochin SEZ (CSEZ)	15
2.	Falta SEZ (FSEZ)	3
3.	Kandla SEZ (KASEZ)	9
4.	Madras Export Processing Zone SEZ (MEPZ SEZ)	21
5.	Noida SEZ (NSEZ)	31
6.	Santacruz Electronics Export Processing Zone SEZ (SEEPZ SEZ)	9
7.	Visakhapatnam SEZ (VSEZ)	34
	Total	122

^{*} Less than 50% of land utilisation in the SEZ.